

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 144 OF 2015

Dated: 21st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Bhilangana Hydro Power Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Hemant Singh
Mr. Nishant Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.1
Mr. Sitesh Mukherjee
Mr. Sarul Jain for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt